

Name of the Corporate Debtor: Shree Sainath Land and Development (India) Private Limited; Date of Commencement of CIRP: 20-10-2023; List of Creditors as on: 10-03-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	120	446720078	73	158277587	10.99	1450000	0	158325806	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1261100330	1	1252972648	87.01		0	8127682	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	74367441	1	19250000	1.34		0	23386071	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	1	9093380	1	9093380	0.63		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	468672	2	424422	0.03		0	44250	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	27249274	0	0	0.00		0	27249274	Annexure 9
Total		131	1818999175	78	1440018037	100.00	1450000	2816769	217133083	